

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:979
ANSWERED ON:20.03.2012
MASTER PLAN OF GREATER NOIDA .
Devi Aswamedh

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the National Capital Region Planning Board(NCRPB) has received the Master Plan of Greater Noida (Noida Extension) for approval;
- (b) if so, the details thereof;
- (c) the reasons for delay in approval of the said Master Plan and the steps being taken by the Board to expedite the approval process; and
- (d) the time by which the Master Plan is likely to be approved by the Board?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

(a)to(d): NCRPB has informed that in compliance to the Allahabad High Court Order dated 21.10.2011, the Government of Uttar Pradesh (Housing & Urban Planning Department) has submitted the Master Plan for Greater Noida-2021 which includes the Noida Extension also to the NCR Planning Board on 15.12.2011. The Master Plan of Greater Noida is a Comprehensive Development Plan for the entire Greater Noida area with the perspective year 2021. This has been examined and placed before the Planning Committee constituted under section 4 of the National Capital Region Planning Board Act 1985 on 16.3.2012 for consideration and recommendation. As per existing practice the recommendations of the Planning Committee would be placed before the Board.